

HIGH COURT OF JUDICATURE AT ALLAHABAD

ESTABLISHMENT SECTION

OFFICE ORDER

No. 8903 / Establishment : Dated : Allahabad : October 16 , 2014.

With reference to his/her application in response to **Advertisement No. 01/Law Clerk (Trainee)-14** for being considered for the post of Law Clerk (Trainee) in the High Court of Judicature at Allahabad he/she is hereby informed that he/she has been selected as a Law Clerk (Trainee) from waiting list to be attached with an Hon'ble Judge for a period of one year (till 31st August, 2015) on a fixed honorarium of **Rs. 12,500/-** with no other allowances and without any other perquisite such as residential accommodation etc. The engagement shall be purely contractual for a fixed term of one year, which may be terminated at any time if the incumbent is found lacking.

It is made clear to him/her that the above short term engagement shall not confer upon him/her any right to claim regular appointment like other appointees in the Registry. The said engagement shall be subject to the following conditions :-

- 1. That from the date of completion of his/her engagement as Law Clerk (Trainee), he/she shall not appear or practice for a period of one year before the Hon'ble Judge (s) with whom he/she was attached.**
- 2. He/She shall not appear in any case handled by the Hon'ble Judge (s) with whom he/she had remained attached, irrespective whether he/she had or had not worked on that case during the period of his/her engagement.**
- 3. In case of his/her being enrolled as an Advocate, he/she shall furnish an undertaking that he/she has surrendered his/her registration for a period of one year till he/she remains engaged as a Law Clerk.**
- 4. He/She shall be governed by such rules of attendance, leave and other related matter as might be prescribed from time to time by Hon'ble the Chief Justice of High Court of Judicature at Allahabad.**
- 5. His/Her engagement shall be for a fixed term of one year only which may be terminated without notice at any time.**

If he/she is willing to accept the above terms and conditions to be engaged as a Law Clerk (Trainee) he/she may report to the undersigned **on or before 18.10.2014 at 10.00 A.M.**

s/d

(PRATYUSH KUMAR)
REGISTRAR GENERAL

| Sl. No. | Roll No. | Name S/Sri/Km./Smt. | Address |
|----------------|-----------------|---|--|
| 1. | 45 | AKSHAT BAJPAI S/O SRI Gp Capt. GYAN PRAKASH BAJPAI | T-92A, HQ CENTRAL AIR COMMAND, NORTH CAMP, AF STN, BAMRAULI, ALLAHABAD-211012.U.P. |

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| 2. | 480 | AKANKSHA D/O SRI SANJAY KUMAR | PHASE-2 M.M-10 DUKAN KE UPPER, PREMCHANDRA NAGAR COLONY PANDEY PUR, VARANASI, U.P. |
| 3. | 395 | SHRUTI SHUKLA D/O NK/HAV SRI SUDHIR KUMAR SHUKLA | 14484703N, 1043B DSC PLATOON ATTACHED TO 29 WING AIR FORCE, BAMRAULI ALLAHABAD, U.P. |
| 4. | 162 | ABHA PANDEY D/O SRI LALJI PANDEY | 5B/2C RAMMAN KA PURA, SULEM SARI, ALLAHABAD, U.P. |
| 5. | 265 | UZMA AUSAN D/O SRI AUSAN AHMAD SIDDIQUI | 4/13 MUIRABAD, KUTCHEHRY POST OFFICE, ALLAHABAD-211002, U.P. |
| 6. | 376 | VISHNU PANDEY S/O SRI SHYAM BIHARI PANDEY | VILL. & POST- DAFFI, NEAR B.H.U., VARANASI- 221011, U.P. |
| 7. | 178 | KAMAL KISHOR TIWARI S/O SRI JOKHU RAM TIWARI | PRABHKAR MISHRA, 349/2 SALORI, ALLAHABAD-211004, U.P. |
| 8. | 170 | ASHISH JAISWAL S/O SRI SUNIL KUMAR JAISWAL | C/O ADV. SRI S.K. SINGH, HOUSE NO. 188/7, SAHIL COLONY, NEAR D.R. PUBLIC SCHOOL, RAJAPUR, ALLAHABAD-211001, U.P. |

s/d

**Deputy Registrar
(Establishment)**

HIGH COURT OF JUDICATURE AT ALLAHABAD

ESTABLISHMENT SECTION

OFFICE ORDER

No. 8904 / Establishment : Dated : Allahabad : October 16 ,2014.

With reference to his application in response to **Advertisement No. 01/Law Clerks (Trainee)-14** for being considered for the post of Law Clerk (Trainee) in the High Court of Judicature at Allahabad he is hereby informed that he has been selected as a Law Clerk (Trainee) from waiting list to be attached with an Hon'ble Judge for a period of one year (till 31st August, 2015) on a fixed honorarium of **Rs. 12,500/-** with no other allowances and without any other perquisite such as residential accommodation etc. The engagement shall be purely contractual for a fixed term of one year, which may be terminated at any time if the incumbent is found lacking.

It is made clear to him that the above short term engagement shall not confer upon him any right to claim regular appointment like other appointees in the Registry. The said engagement shall be subject to the following conditions :-

1. **That from the date of completion of his/her engagement as Law Clerk (Trainee), he/she shall not appear or practice for a period of one year before the Hon'ble Judge (s) with whom he/she was attached.**
2. **He/She shall not appear in any case handled by the Hon'ble Judge (s) with whom he/she had remained attached, irrespective whether he/she had or had not worked on that case during the period of his/her engagement.**
3. **In case of his/her being enrolled as an Advocate, he/she shall furnish an undertaking that he/she has surrendered his/her registration for a period of one year till he/she remains engaged as a Law Clerk.**
4. **He/She shall be governed by such rules of attendance, leave and other related matter as might be prescribed from time to time by Hon'ble the Chief Justice of High Court of Judicature at Allahabad.**
5. **His/Her engagement shall be for a fixed term of one year only which may be terminated without notice at any time.**

If he is willing to accept the above terms and conditions to be engaged as a Law Clerk (Trainee) he may report to the Senior Registrar, High Court, Lucknow Bench, Lucknow **on or before 18.10.2014 at 10.00 A.M.**

s/d

**(PRATYUSH KUMAR)
REGISTRAR GENERAL**

| Sl. No. | Roll No. | Name S/Sri | Address |
|---------|----------|---------------------|--------------------------------------|
| 1. | 569 | AMBESH KUMAR PANDEY | POLICE TRANSIT HOSTAL, ROOM NO. 112, |

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| | S/O SRI DHARAM RAJ PANDEY | VIJAY KHAND-II, GOMTI NAGAR, LUCKNOW, U.P. |
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No._____ / Establishment : Dated : Allahabad : October , 2014.

Copy forwarded to the Senior Registrar, High Court, Lucknow Bench, Lucknow alongwith the photocopy of 01 Application form of Law Clerk (Trainee) selected for High Court, Lucknow Bench, Lucknow with request to make necessary arrangements for his joining on or before 18.10.2014 at 10.00 A.M.

**Deputy Registrar
(Establishment)**